

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION E(CIVIL) Diary No(s). 10852/2018

UTTAR PRADESH SUGAR MILL ASSOCIATION

Petitioner(s)

VERSUS

COOPERATIVE CANE DEVELOPMENT SOCIETY LTD THROUGH Respondent(s)
ITS CHAIRMAN & ORS. ETC.

Date : 01-10-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
[IN CHAMBER]

For Petitioner(s)

Mr. Manish K. Bishnoi, AOR (Not present)

For Respondent(s)

UPON perusing the papers the Court made the following
O R D E R

The matters were called out but nobody appeared for the petitioner.

In the interest of justice, one week's time is finally granted to the counsel for the petitioner to cure the defects, failing which the Special Leave Petitions shall be dismissed without further reference to the Court.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR